

since the 3rd February, 1986. He is from Uttar Pradesh Cadre on inter-state deputation to Delhi Administration. His deputation period is over. Delhi Administration has been requested to revert the officer to his parent cadre and post some other suitable officer on the post of Secretary to Lt. Governor in consultation with the Lt. Governor.

Crossing over from Burma to India

781. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many representatives recently elected in general elections in Burma have crossed over to Indian territory;

(b) if so, the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c) It is not in the national interest to give information on the subject.

Test Flight of "Prithvi" Missile

782. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that test flight of "PRITHVI" missile was carried out around 11th February, 1991 and the earlier test was done on 27th September, 1989;

(b) if so, what are the reasons for such a long interval between the two tests; and

(c) what are the results of the last test and in what way it was an improvement from the earlier two tests?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir,

(b) Each test flight is planned and conducted with specific mission objectives. In the period between two test flights, extensive series of tests are carried out on various sub-systems of the missile. Further, the results of each flight are analysed extensively before the next flight. These activities are normal part of the process of proving an indigenously developed missile.

(c) The test flight of PRITHVI carried out on 11th February 1991 was successful and fully met the mission objectives set for the flight. It is not in the public interest to disclose the technical results of such flight tests.

Establishing of Heavy/Small Industrial Units in Bihar

783. SHRI RAM AWADHESH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to establish any heavy and small industrial units in the Bhojpur and Rahtas Districts of Bihar; and

(b) if so, what are the new areas identified or to be identified for the purpose?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Under the provisions of Industries (Development & Regulation) Act, 1951, One Letter of Intent has been issued during the years 1988 to 1990 for Bhojpur District of Bihar for the manufacture of